

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 545 OF 2017 IN
DFR NO. 1793 OF 2017 &
IA NO. 546 OF 2017**

Dated: 18th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

TANGEDCO

.... Appellant(s)

Vs.

Samalpatti Power Company Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Sonakshi Malhan *for*
Mr. Senthil Jagadeesan

ORDER

List the matter on **26.09.2017**. In the meantime, affidavit of service be filed.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd